

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/3732/A.

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Joint Registrar,
Gauhati High Court, Itanagar Permanent Bench.
Arunachal Pradesh.

Dated Guwahati, 31st May, 2022.

Sub:- Preparatory Leave.

Ref:- Your letter No.HC(IB)-VIG/01/2022, dated 30.05.2022.

Sir,

With reference to the above, I am directed to inform you that Shri Yomge Ado, the District & Sessions Judge, Sessions Division, Tezu, Lohit District, has been granted **8 days Preparatry Leave from 30.05.2022 to 06.06.2022**, as per Rules.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008/3733-3734/A, dated , 31-05-2022

Copy to:

1. Shri Yomge Ado, District & Sessions Judge, Sessions Division, Tezu, Lohit District, Arunachal Pradesh.
2. ✓ The Project Manager, Gauhati High Court.

Sd/-
JT. REGISTRAR (VIGILANCE)

Pda